

Andhra Pradesh during 14th Finance Commission Award Period as external aid; and

(d) if so, the reasons behind not approving single rupee as a part of its special assistance under externally aided assistance and not even a single project has been taken up in the first three years of Award Period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Head-wise details of funds sanctioned and released to Andhra Pradesh in 2014-15 to 2016-17 by Ministry of Finance are as under:—

(₹ in crore)			
Head	2014-15	2015-16	2016-17
Resource gap	2303.00	500.00	1176.50
Development grant for seven backward districts	350.00	350.00	350.00
New capital city	500.00	550.00	450.00
Polavaram Irrigation project	-	200.00	-
TOTAL	3153.00	1600.00	1976.50

(b) Releases towards Central assistance to the States (including Andhra Pradesh) are governed by General Financial Rules (GFR). Accordingly, releases to Andhra Pradesh in 2016-17 under the heads indicated in the table given in para-(a) were made on the basis of Utilization Certificate(s) furnished by the State Government for the funds released earlier.

(c) and (d) No. The Central Government has approved special assistance measure to Government of Andhra Pradesh by way of repayment of loan and interest, as and when due, for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State. This arrangement is to make up for the additional Central share the State might have received during 2015-16 to 2019-20 if the funding of Centrally Sponsored Schemes (CSS) would have been shared at the ratio of 90:10 between the Centre and State. Special Assistance will be considered for release after audited final accounts of the State are made available.

Loss making PSBs

275. SHRI N. GOKULAKRISHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that thirteen out of 21 public sector banks reported losses for financial year 2016, and almost half of them could do so against this fiscal;

(b) if so, the details thereof;

(c) whether it is also a fact that six public sector undertaking banks have low revenue reserves; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes, During FY 16, 13 out of the 21 PSBs have reported net losses, as per the following details:—

(₹ in crore)

Name of Bank	Loss for FY 16
Allahabad Bank	-743
Bank of Baroda	-5396
Bank of India	-6089
Canara Bank	-2813
Central Bank of India	-1418
Corporation Bank	-506
Dena Bank	-935
IDBI Bank	-3665
Indian Overseas Bank	-2897
Punjab National Bank	-3974
Syndicate Bank	-1643
Uco Bank	-2799
United Bank of India	-282

During the FY17, the following nine PSBs out of 21 PSBs reported losses:—

(₹ in crore)

Name of Bank	Loss for FY 17
Allahabad Bank	-314
Bank of India	-1558
Bank of Maharashtra	-1373
Central Bank of India	-2439

Name of Bank	Loss for FY 17
Dena Bank	-864
IDBI Bank	-5158
Indian Overseas Bank	-3417
Oriental Bank of Com.	-1094
Uco Bank	-1851

(c) and (d) Revenue reserves, refers to undistributed revenue created for strengthening the financial position of a Bank. All the PSBs are maintaining a positive balance in revenue reserves in the absence of any benchmarking.

SPSE Exchange Traded Funds

276. SHRI N. GOKULAKNSHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has appointed a Mutual Fund to manage the second SPSE exchange traded fund compnsmq stocks of Public Sector Undertakings in the current fiscal;

(b) if so, the details thereof;

(c) whether it is also a fact that there were many mutual fund companies in the race for the same, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (b) No Sir, M/s ICICI Prudential Asset Management Company Ltd., an Asset Management Company (AMC) to assist in the process of creation and launch of New Exchange Traded Fund (New ETF) was appointed during the Financial Year 2016-17 through a process of competitive bidding.

(c) to (d) Request for Proposal (RFP) inviting proposals from Asset Management Companies to assist In the process of creation and launch of a New ETF was floated by this department during the financial year 2016-17 In response to the RFP, seven bidders viz. (i) M/s ICICI Prudential Asset Management Company Ltd. (ii) M/s SBI Funds Management Private Ltd. (iii) M/s HDFC Asset Management Company Ltd. (iv) UTI Asset Management Company Ltd. (v) M/s Reliance Nippon Life Asset Management Ltd. (vi) M/s Birla Sun Life Asset Management Company Ltd. (vii) M/s Kotak Mahlndra Asset Management Company Ltd. submitted their bids by the scheduled date and time